

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB) 35 (ND) /2017**

**PRESENT: MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2018**

**NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

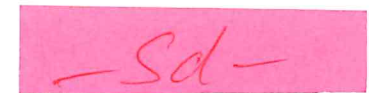
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**For the Petitioner:** Mr. Sriram Parakkat and Mr. Sarath S. Janardanan,  
Advocates  
Mr. Sarvesh Kashyap, Liquidator  
Mr. Sameer Rastogi, Advocate for Liquidator

**For the Respondent:** Mr. Vishnu Sankar, Advocate

**ORDER**

Renotify this case on 26.11.2018.



**(Ina Malhotra)  
Member (J)**